

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Amar Remedies Limited Date of Commencement of Liquidation: 04-06-2024; List of Stakeholders as on Date: 22-07-2024; Name of IP: Mr. Anil Kohli; Process Number: 1; Last 5 digit of registration number: 10219

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	9	20362041714	9	15866617703		4495424011		Annexure 3
4	Unsecured financial creditors	8	2400830981	8	2283781411		117049570		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	186197652	2	137797487		48400165.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	74845816	4	74845816				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		23	23023916163	23	18363042417		4660873746		